

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CAA 54 (ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
04.10.2017**

**NAME OF THE COMPANY:** IMA Pvt. Ltd. And M/s Skyroof Builders Ltd.

**SECTION OF THE COMPANIES ACT:** 230-232


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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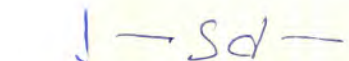
Present: Mr. Udayaditya Banerjee, Advocate for the Petitioner

Mr. C. Balooni, Company Prosecutor for RD(NR), Delhi  
Ms. Prabhanu Gutpa, Proxy Counsel for OL

**ORDER**

On the last date of hearing, Ld. Prosecutor appearing for OL had prayed for some time to file her objection/reply. None has been filed, neither is any one present on behalf of the OL. Notice be issued to the OL for 11<sup>th</sup> October, 2017.

  
(S. K. Mohapatra)  
Member (T)

  
(Ina Malhotra)  
Member (J)